

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 271 of 2013

Dated : 20th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur, Mr Vishal Anand,
Mr. Rahul Kinra and Mr. Anurag Bansal

Counsel for the Respondent (s) : Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma

ORDER

In this appeal the appellant has concluded his arguments. The respondent's arguments are yet to commence.

Post this appeal for hearing on **23rd September, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/dk